

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.02.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)

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10.25 am

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 51/2023 IA No. 175, 176, 177, 178 & 413/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. R Sugumaran- R1/RP Mr. V John Acquinas- R2, R3

10.30 am

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 63/2024 For Stay IA No. 190/2024	Narayan Maheshwari Vs Kavitha Surana, Liquidator of Shri Veerganapathi Steels Pvt. Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	
2	Comp App (AT) (CH) (Ins) No. 64/2024 Urgent Hearing IA No. 191/2024	Sri Venkatesa Fabrics Limited Rep by its Managing Director Mr. GR Harshavardhan Vs Behin Gnanaraj, Proprietor of M/s B COTS	Mr. Vidhyashankar	
3	Comp App (AT) (CH) (Ins) No. 65/2024 For Stay IA No. 192/2024	Nadimpally Harinadha Raju Vs Vamsi Kambhammettu RP of M/s. Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah, Suspended Director, M/s Sri Pavana Keerthi Hotels India Pvt. Ltd. Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr.	Mr. K. Ravindranath	Mr. Surya Teja Nalla- R1
5	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar	Mr. Ramasubramania M Raja- R1 Mr. J. Manivannan- R2
6	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar-R1 Mr. Ramasubramania m-R2
7	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd.	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar
9	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	Mr. ML Ganesh- R1 Mr. S Sathyanarayanan- R2

10	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No. 130/2024 For Exemption IA No. 131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/signatory , Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. WITH	Ms. Divya Ganapathy	Mr. Piyush Mishra- R2
11	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No. 133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/signatory , Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr. WITH	Ms. Divya Ganapathy	M/s Khaitan & Co For Caveator/R2
12	Comp App (AT) (CH) (Ins) No. 04/2024 For Condone Delay IA No. 16/2024 For Stay IA No. 15/2024	KS Chowdry Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	
13	Comp App (AT) (CH) (Ins) No. 05/2024 For Condone Delay IA No. 21/2024 For Stay IA No. 22/2024	K Uma Chowdry Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	
14	Comp App (AT) (CH) (Ins) No. 06/2024 For Condone Delay IA No. 18/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	
15	Comp App (AT) (CH) (Ins) No. 07/2024 For Condone Delay IA No. 19/2024 For Stay IA No. 20/2024	P Sadguna Vs Indian Overseas Bank & Anr. WITH	Mr. Vikram P Jain	
16	Comp App (AT) (CH) (Ins) No. 54/2024 For Stay IA No. 165/2024 To dispense with IA No. 168/2024 For Direction IA No. 166 & 167/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran- R1 Mr. P Giridharan- R2 R3

17	TA (AT) No. 254/2021 (CA (AT) (Ins) No. 1048/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors. WITH	Mr. Aayushmaan Gaubha	
18	TA (AT) No. 255/2021 (CA (AT) (Ins) No. 1049/2020)	Hero Exports Vs Mr. K Vasudevan RP, Tiffins Barytes Asbestos & Paints Ltd & 2 Ors.	Mr. Aayushmaan Gaubha	
19	TA (AT) No. 260/2021 (CA (AT) No. 107/2019)	M/s United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu- R1
20	TA (AT) No. 228/2021 (CA (AT) (Ins) No. 337/2020)	M/s Sagaya Annai Associates, A Registered Partnership Firm Vs Store N Move Pvt. Ltd.	Mr. Mohit D Ram	
21	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman- R3, R4 Mr. Tepasvilal Deora- R8 Ms. N Madhusruthi- R10
22	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Mr. Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	
23	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Mr. Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors.	Mr. T Ravichandran	
24	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana

25	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 Interim Injunction IA No. 1076/2023 Urgent Hearing IA No. 1077/2023	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. CKeerthana- R6
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	TA (AT) No. 76/2021 (CA (AT) No. 122/2018) For Directions IA No. 345/2023 Additional docs. IA No.338/2023	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I. Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
27	TA (AT) 77/2021 (CA (AT) No. 163/2018) Additional docs IA No. 346/2023	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	M/s R Antony Roche Kamal	Mr. Sandeep Kumar Ambalavanan R1- R9
28	TA (AT) No. 78/2021 (CA (AT) No. 210/2018) Additional docs. IA No. 347/2023	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan- R3
29	TA (AT)No. 80/2021 (CA (AT) No. 211/2018) For Additional docs. IA No. 364/2023	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah- R1 Mr. Sandeep Kumar Ambalavanan R2- R5-R10
30	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty- R1
31	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar- R1 Mr. V Arunkumar- R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram R13

32	TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Mr. Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & Ors.	M/s Archeus Law	M/s Shardul Amarchand Mangaldas & Co-R1
33	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhnupal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar-R1
34	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhnupal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. Sameer Husian	Mr. T.V.S. Kumar-R1
35	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhnupal & Anr Vs Taashee Linux Services Pvt Ltd & 2 Ors.	Mr. Sameer Husian	Mr. T.V.S. Kumar-R1
36	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr Vs Mr. Ashwani Kumar Gupta & Anr	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa-R2
37	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023 For Directions IA No. 601/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire Mr. U Vijay Metha	Mr.S.Sathyanarayanan
38	Comp App (AT) (CH) (Ins) No. 237/2022 Additional Docs. IA No. 836/2022	Y S Rajesh Reddy (Suspended Director of M/s ASIP Private Limited - Corporate Debtor) Vs State Bank of India & Anr.	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2
39	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar

40	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi, RP of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah
41	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia- R1 Ms. Anusha Peri-R3, R4 Mr. V Mahesh- R5 Mr. B. Chandrasekaran- R6 Mr. T Shrinikethan- R8
42	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Mr. Kondasetty Kumar Dushyantha & 8 Ors.	Mr. MV Kini	Mr. Anant Merathia- R1 Mr. I S. Uppin- R4 Mr. AS Vishwajith- R3, R5 Mr. T Shrinikethan- R6, R7
43	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP of Galada Power and Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	Mr. VVSN Raju- R1
44	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2
45	Comp App (AT) (CH) (Ins) No. 216/2023 For Condone Delay IA No. 713/2023 For Delay in refiling IA No. 712/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd.	Mr. Bharat B Jain	Mr. Ramaswamy Meyyappan

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500